

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**  
Dated- Guwahati the 01<sup>st</sup> July, 2023

**NO. HC.VII-167(Pt.-VIII)/2014/ 6008 /A ####** The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the "***Cyber Crime and Digital Forensics-Judicial Track (CCDF-JT)***" scheduled to be held at National Crime Records Bureau (NCRB), MHA, Govt. of India, Mahipalpur, National Highway-8, New Delhi-110037 from **31<sup>st</sup> July, 2023 to 04<sup>th</sup> August, 2023.**

Sl. No.	Name	Rank	State /UT	E-mail Address	Mobile No. and Whatsapp No.
1.	<b>Smti. Zubees Chaliha,</b>	Sub-Divisional Judicial Magistrate (M), Sarupathar	Assam	zubi.chaliha9700@gmail.com	9957630048
2.	<b>Shri Iqbal Alam Fanaji,</b>	Sub-Divisional Judicial Magistrate (M), Bokajan, Karbi Anglong	Assam	iqbalfanaji@gmail.com	8486098720

Further, the nominated officers are directed to submit a report after completion of the Course.

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-167(Pt.-VIII)/2014/ 6009-6021/A Dated: 01-07-2023**

Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

***(The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules).***

3. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,  
Golaghat / Karbi Anglong

***(He/She is requested to inform the nominated Judicial Officer(s) under his control accordingly).***

6. Shri M.P. Sharma, Joint Assistant Director (Trg.), National Crime Records Bureau (NCRB), MHA, Govt. of India, Mahipalpur, National Highway-8, New Delhi-110037.
7. The Joint Registrar (Finance), Gauhati High Court, Guwahati.
8. Smti. Zubeer Chaliha, Sub-Divisional JudicialMagistrate (M), Sarupathar.
9. Shri Iqbal Alam Fanaji, Sub-Divisional Judicial Magistrate (M), Bokajan, Karbi Anglong.

***(The nominated Officers are not to proceed for the programme unless their nominations are accepted by NCRB, New Delhi)***

10. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

11. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
13. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar  
01.07.23  
**REGISTRAR (JUDICIAL)**